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Title : Secretary-General reported a message from Rajya Sabha that Rajya Sabha at its sitting held on 24th April, 2012 passed the Right of Children to Free and Compulsory Education (Amendment) Bill, 2012.

SECRETARY-GENERAL: Madam Speaker, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Right of Children to Free and Compulsory Education (Amendment) Bill, 2012 which has been passed by the Rajya Sabha at its sitting held on the 24th April, 2012."

2. Madam Speaker, I lay on the Table the Right of Children to Free and Compulsory Education (Amendment) Bill, 2012, as passed by Rajya Sabha on the 24th April, 2012.
